

(ख) यदि हां, तो चूना पत्थर कितना कम था ;

(ग) इन कारखानों के कार्यकरण पर इसका क्या प्रभाव पड़ा है ; और

(घ) इन कारखानों को पर्याप्त मात्रा में चूना पत्थर की सप्लाई सुनिश्चित करने के लिए क्या कार्यवाही की है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाह नवाज खान) : (क) से (घ). हास्पेट तथा विशाखापत्तनम इस्पात प्रायोजनायें अभी योजनावस्था में हैं। जब ये दोनों कारखाने उत्पादन करना आरम्भ कर देंगे उस समय इनको चूना पत्थर की कोई कमी होने की संभावना नहीं है।

Non-Implementation of Coal Mines Wage Board Recommendations by Coal Mines Selling Coal to Railways

4252. SHRI N. E. HORO : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a large number of Coal Mines which are selling coal to the Railways are not at all implementing the recommendation of the Coal Mines Wage Board ; and

(b) if so, the reaction of Government there to ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Railways purchase coal from those collieries which have secured Certificates of implementing the Wage Board's recommendations, from the concerned Regional Labour Commissioners. This excludes the A. R. T. & Co, Assam with which the Railways have a long term agreement.

Food Target by 1981

4253. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of Agriculture be pleased to state :

(a) whether India's food needs by 1981 will reach 160 million tonnes ;

(b) whether Government will have assessed the additional revenue that will be required for creating more irrigation facilities for achieving the 160 million food production ; and

(c) if so, the additional amount to achieve the irrigation target and the different project which will be speeded up ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Yes Sir. The Fourth Five Year plan gives a provisional projection of 167 million tonnes of food grain production by 1980-81

(b) It is provisionally estimated that in order to realise the target of agricultural production the gross irrigated area will need to increase to 58 m. hectares by 1980-81. The detailed programme for increasing the irrigated area in the above measure, the cost of the programme and the manner in which the resources will be mobilised have yet to be worked out in detail.

(c) Does not arise.

Violation of Labour Laws as Reported by Railway Employees and Organisations

4254. SHRI M. KATHAMUTHU : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Railway employees and their organisations in Jaipur Division of Western Railway have reported any cases of violation of Labour Acts to the Chief Labour Commissioner (Central) in respect of Industrial Disputes Act, Payment of Wages Act and Minimum Wages Act ;

(b) if so, the number of such cases reported during 1969-70 and 1970-71 ; and

(c) the action taken in regard to these complaints ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). The information is being collected and will be placed on the Table of the House after it is received.